

(d) and (e). Government of India have issued LOIs for five refineries to foreign parties and Indian parties with foreign collaboration.

### Shortage of Doctors

1681. SHRI RAM PRASAD SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the doctor-patient ratio in the country as compared to other developed countries at present;

(b) the steps taken by the Government to encourage the setting up of more Medical Colleges in public and private sector to meet this shortage;

(c) whether the Government propose to re-introduce the Intermediary Medical Courses like LMP on the basis of Engineering Diploma holders who are in good demand in the country; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR):

(a) The doctor-population ratio in the country at present, is reported to be 1:2312. The comparable figures of doctor-population ratio for developed countries as taken from the World Development Report, 1993 as follows:

<i>Name of the Country</i>	<i>Population per Doctor</i>
1. Ireland	630
2. Canada	450
3. Germany	370
4. United States	420
5. Japan	610

(b) There is no proposal with the Central Government to establish any new medical college in the public sector due to financial constraints. As regards private medical colleges, they can be established provided they conform to the standards set out in the recent Indian Medical Council (Amendment) Act, 1993.

(c) There is no such proposal.

(d) The Medical Council of India is not in favour of starting any such medical course.

[English]

### National Malaria Eradication Programme

1682. SHRI IMCHALEMBA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether National Malaria Eradication Programme was launched in the country at the behest of W.H.O.;

(b) if so, year of its launching with objectives;

(c) the progress made so far under National Malaria Eradication Programme;

(d) the amount spent during the last three years on NMEP;

(e) whether 2 million new cases of Malaria are being reported in the country annually; and

(f) the steps Government propose to take to ensure complete eradication of Malaria from the country?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) and (b). In conformity with the recommendations of the Eighth

World Health Assembly, the government of India launched the National Malaria Eradication Programme during 1958-59 with the objective to eradicate malaria in the country.

(c) The morbidity and mortality due to malaria was drastically reduced from the pre-programme estimate of 75 million cases and 0.8 million deaths to 0.1 million cases with no death in 1965. Subsequently, due to various factors, the incidence started increasing and reached 6.47 million in 1976. With the implementation of the Modified Plan of Operation, the incidence of malaria has been brought down to around 2 million cases per annum in the last few years.

(d) The amount spent during the last three years are as under:-

(Rs. in lakhs)

Year	Amount Spent
1990-91	7658.64
1991-92	7263.46
1992-93	9780.44

(e) Yes, Sir.

(f) For effective control of malaria, malariogenic stratification along with implementation of revised approach consisting of prompt case detection and treatment and use of new bio-technologies for vector control are planned.

[Translation]

### Multi-Purpose Projects

1683. SHRI SHIVRAJ SINGH CHAUHAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether some multi-purpose projects

of Madhya Pradesh are pending with the Union Government for clearance;

(b) if so, the details thereof and their position as on June 30, 1993;

(c) the time by which these projects are likely to be cleared; and

(d) the amount proposed to be provided by the Union Government during 1993-94 and 1994-95 for this purpose?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTRY OF STATE IN THE MINISTRY OF WATER RESOURCE (SHRI P.K. THUNGON): (a) and (b). Out of the 3 multipurpose projects of Madhya Pradesh, at the Centre, 2 projects namely Bargi Multipurpose estimated to cost Rs. 566.34 crores envisaging irrigation benefits to 219800 hectares and installed capacity of 105 MW and Kolar estimated to cost Rs. 139.14 crores envisaging irrigation benefits in 60870 hectares and water supply of 56.75 million cubic metres to Bhopal city have been found acceptable by the Advisory Committee in 9/89 and 4/92 respectively subject to the compliance of certain observations such as obtaining environmental clearance, concurrence of the State Finance Department etc. by the State Government. The modified project proposal for the remaining multipurpose project namely omkareshwar estimated to cost Rs. 1616.04 crores envisaging irrigation benefits to 283320 hectares and installed capacity of 520 MW has been received at the Centre in 11/92. The State Government is required to sort out various techno-economic issues and obtain environmental and forest clearances.

(c) The clearance of projects depend upon how soon the State Government complies with the observations of the Central A praising Agencies and obtains clearances from the Ministry of Environment & Forests